

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 303 of 2013

Rita Devi & Ors.....

Appellant(s)

Versus

Sri Krishna Kumar Singh & Anr.....

Respondents

.....

Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

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For the Appellants

: Mr. Rajiv Anand, Advocate

For the Insurance Company

: Mr. Abhay Kr. Mishra, Advocate

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10/25.03.2021 Both the parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on **10th April, 2021**.

(Ananda Sen, J)

Mukund/-